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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/148/2016  
NAME OF THE PETITIONER(S) : Subash Vasudevan  
NAME OF THE RESPONDENT(S) : M/s Vijaya Luxury Housing Project Private Ltd. & 7 others  
UNDER SECTION : 397/398 & 403

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

1) Anoop K

Counsel representing for  
petitioner



**ORDER**

Shri Anoop K, counsel for petitioner present. Counsel for the respondents called but absent. No representation. Rejoinder has not been filed by the petitioner. The counsel for petitioner is directed to file the rejoinder by serving a copy to the other side. Put up on 09.01.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)